

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: OCTOBER 14, 2026

No. 2321 /Admin. (Services)/2026

Dr. **Babbu Sarang**, District & Sessions Judge, Firozabad to be District & Sessions Judge, Pratapgarh.

No. 2322 /Admin. (Services)/2026

Sri **Dinesh Chand**, District & Sessions Judge, Shravasti at Bhinga to be District & Sessions Judge, Bhadohi at Gyanpur.

No. 2323 /Admin. (Services)/2026

Sri **Ravindra Nath Dubey**, Presiding Officer, Commercial Court, Gautam Buddh Nagar is appointed/posted as Chairman, Commercial Tax Tribunal, Lucknow.

No. 2324 /Admin. (Services)/2026

Sri **Satendra Kumar**, District & Sessions Judge, Saharanpur to be District & Sessions Judge, Unnao.

No. 2325 /Admin. (Services)/2026

Sri **Inder Preet Singh Josh**, District & Sessions Judge, Shamli at Kairana to be District & Sessions Judge, Baghpat.

No. 2326 /Admin. (Services)/2026

Sri **Syed Maoz Bin Asim**, District & Sessions Judge, Moradabad to be District & Sessions Judge, Raebareli.

No. 2327 /Admin. (Services)/2026

Sri **Manoj Kumar-III**, District & Sessions Judge, Baghpat to be District & Sessions Judge, Firozabad.

No. 2328 /Admin. (Services)/2026

Sri **Amit Pal Singh**, District & Sessions Judge, Raebareli to be District & Sessions Judge, Moradabad.

No. 2329 /Admin. (Services)/2026

Sri **Manoj Kumar Rai**, District & Sessions Judge, Hamirpur to be District & Sessions Judge, Saharanpur.

No. 2330 /Admin. (Services)/2026

Sri **Rohit Sinha**, Principal Judge, Family Court, Kanpur Nagar to be District & Sessions Judge, Mahoba.

No. 2331 /Admin. (Services)/2026

Sri **Ramesh Chand-I**, Chairman, Commercial Tax Tribunal, Lucknow to be District & Sessions Judge, Shravasti at Bhinga.

No. 2332 /Admin. (Services)/2026

Sri **Shiva Kumar Singh**, District & Sessions Judge, Lakhimpur Kheri is appointed/posted as Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, Lucknow.

No. 2333 /Admin. (Services)/2026

Sri **Rajiv Kamal Pandey**, District & Sessions Judge, Pratapgarh to be District & Sessions Judge, Muzaffar Nagar.

No. 2334 /Admin. (Services)/2026

Sri **Shesh Mani**, District & Sessions Judge, Chitrakoot to be District & Sessions Judge, Prayagraj.

No. 2335 /Admin. (Services)/2026

Sri **Vivek Tripathi**, Principal Judge, Family Court, Auraiya to be District & Sessions Judge, Chandauli.

No. 2336 /Admin. (Services)/2026

Sri **Rajeev Kumar-III**, Presiding Officer, Motor Accident Claims Tribunal, Bulandshahar to be District & Sessions Judge, Lalitpur.

No. 2337 /Admin. (Services)/2026

Sri **Sunil Kumar-V**, Principal Judge, Family Court, Gonda to be District & Sessions Judge, Chitrakoot.

No. 2338 /Admin. (Services)/2026

Sri **Lokesh Rai**, Presiding Officer, Motor Accident Claims Tribunal, Amroha to be District & Sessions Judge, Lakhimpur Kheri.

No. 2339 /Admin. (Services)/2026

Sri **Ram Kushal**, Presiding Officer, Motor Accident Claims Tribunal, Pilibhit to be District & Sessions Judge, Shamli at Kairana.

No. 2340 /Admin. (Services)/2026

Sri **Ram Pyare**, Presiding Officer, Commercial Court, Gorakhpur to be District & Sessions Judge, Hamirpur.

No. 2341 /Admin. (Services)/2026

Sri **Gurpreet Singh Bawa**, Presiding Officer, Motor Accident Claims Tribunal, Hapur to be Presiding Officer, Commercial Court, Gautam Buddh Nagar.

No. 2342 /Admin. (Services)/2026

Sri **Sanjeev Kumar Sinha**, Principal Judge, Family Court, Pilibhit to be Presiding Officer, Commercial Court, Gorakhpur.

No. 2343 /Admin. (Services)/2026

Sri **Dinesh Pratap Singh**, Additional Principal Judge, Family Court, Muzaffar Nagar to be Additional District & Sessions Judge, Muzaffar Nagar.

No. 2344 /Admin. (Services)/2026

Sri **Nitish Kumar Rai**, Additional Principal Judge, Family Court, Ghaziabad to be Additional District & Sessions Judge, Unnao.

No. 2345 /Admin. (Services)/2026

Smt. **Kavita Mishra**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge/Special Judge, Unnao for trying cases U/s 14 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 (Act no. 33 of 1989) vice Susri Ankita Shukla.

No. 2346 /Admin. (Services)/2026

Susri **Ankita Shukla**, Special Judge/Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Unnao.

No. 2347 /Admin. (Services)/2026

Sri **Prem Prakash**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge/Special Judge, Unnao vice Sri Ram Raj-II.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Unnao against the special court created for trying cases under the said Act.

No. 2348 /Admin. (Services)/2026

Sri **Ram Raj-II**, Special Judge/Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Unnao.

No. 2349 /Admin. (Services)/2026

Smt. **Reema Malhotra**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/Special Judge, Anti-corruption (V.B.U.P.S.E.B.) Meerut vice Sri Ritish Sachdeva.

No. 2350 /Admin. (Services)/2026

Sri Ritish Sachdeva, Special Judge/Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut.

No. 2351 /Admin. (Services)/2026

Sri Ajay Kumar-I, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/Special Judge, Meerut vice **Sri Chandra Shekhar Misra**.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Meerut against the special court created for trying cases under the said Act.

No. 2352 /Admin. (Services)/2026

Sri Chandra Shekhar Misra, Special Judge/Additional District & Sessions Judge, Meeru to be Additional District & Sessions Judge, Meerut.

No. 2353 /Admin. (Services)/2026

Sri Mohd. Aslam Siddiqui, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/Special Judge, Meerut for trying cases U/s 14 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 (Act no. 33 of 1989) vice **Amit Veer Singh**.

No. 2354 /Admin. (Services)/2026

Sri Amit Veer Singh, Special Judge/Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut.

No. 2355 /Admin. (Services)/2026

Sri Rakesh Kumar-V, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Shravasti at Bhinga.

No. 2356 /Admin. (Services)/2026

Sri Awanish Gautam, Additional District & Sessions Judge, Shravasti at Bhinga to be Additional District & Sessions Judge/Special Judge, Shravasti at Bhinga for trying cases U/s 14 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 (Act no. 33 of 1989).

BY ORDER OF THE HON'BLE COURT,

sd/-

(MANJEET SINGH SHEORAN)
REGISTRAR GENERAL

No. 607/Admin. (Services)/2026, Dated: Allahabad: October 14, 2026.

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.

3. Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow. (through e-mail)
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (through e-mail)
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges, Principal Judges, Family Courts and P.Os., MACT (through e-mail)

The Officers whose names have been mentioned above shall hand over charge of their present post, and shall proceed to take over charge of the new posting immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad, both physically and on official email ID of Services Section.

The officers shall also mention their personal ID no., allotted by the Court on the charge certificate.

The officers, who are transferred/posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment.

8. **The notifications of Sri Ravindra Nath Dubey, Presiding Officer, Commercial Court, Gautam Buddh Nagar and Sri Shiva Kumar Singh, District & Sessions Judge, Lakhimpur Kheri for the Chairman, Commercial Tax Tribunal, Lucknow and the Chairman, Administrative Tribunal-III & Member, Administrative Tribunal-I, Lucknow have been issued in anticipation of issuance of Government's notification/office memorandum.**
9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (through e-mail)
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.(through e-mail)
11. The Registrar (Judicial) (Computer), High Court, Allahabad.(through e-mail)
12. The Registrar (Judicial) (Budget), High Court, Allahabad.(through e-mail)
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.(through e-mail)
14. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad.(through e-mail)
15. The Deputy Registrar (G.), High Court, Allahabad.(through e-mail)
16. The Deputy Registrar (Conf. 'B'), High Court, Allahabad.(through e-mail)
17. The Deputy Registrar (Admin. A-3), High Court, Allahabad.(through e-mail)
18. The Assistant Registrar (Admin. A-2), High Court, Allahabad.(through e-mail)
19. The Assistant Registrar (Admin. C), High Court, Allahabad.(through e-mail)
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
22. P.Ss. to the Hon'ble Judges with the request to place this notification before their Lordships for kind perusal. (through e-mail)

BY ORDER OF THE HON'BLE COURT,

sd/-
(RAJNESH KUMAR)
REGISTRAR (JUDICIAL) (SERVICES)